

In the High Court of Judicature, Bombay.

Tuesday, the 14 day of October 1864.

SPECIAL APPEAL No. 578 of 1864

Krishnarav Anant Zoshi  
Inamdar of the Tanna Col-  
lectorate

Appellant

(Original Plaintiff)

versus

Foggia bin Balia Kudoo, deceased,  
his son and heir Walkia by his  
guardian grand-mother Bales  
wife of Waly of the Tanna Col-  
lectorate

Respondent,

(Original Defendant)

Rs. 8-12-6.

The claim in the Original Suit was to recover the balance  
of rent alleged to be due for 5 years

In Appeal No. 18 of 1863 the Chief Collector  
of the District of Tanna at Lae was conferred  
the Decree of the Court of P. M. who had rejected the  
claim

A Special Appeal was preferred in the High Court on the grounds that there  
has been a substantial error in law and  
occurred in the investigation of the case  
which has produced error in the decision

of the case upon its merits in that the  
evidence prayed for in the Dharkhast  
No. was not taken, that /2/ the  
Court declined to receive the expenses  
tendered to call for evidence and disposed  
of the case, that /3/ there was an issue in  
the appeal that the Court of Original  
Jurisdiction declined to receive the  
expenses and disposed of the case but  
the Appellate Court has not passed any  
decision thereon, and that /4/ a  
further extension ought to have been  
once more granted but it was not  
done so.

The Court confirms the  
decree of the Court with costs  
on Spl. Applt.

Appy. D. S. S. S.  
A. M. S. S.

MEMORANDUM OF COSTS incurred in Special Appeal No. 578

of 1864 against the decision of the Acting Collector of the District of Tanna... and disposed of on the 14<sup>th</sup> October 1864 by confirming the same with costs

By THE APPELLANT—

*In the District.*

In the Mamtedar's Court (including V Fee)... 2 62 ✓  
 In the Collector's Court..... 2 10 ✓

*In this Court.*

Stamp for Memorandum of Special Appeal ..... 1 " ✓  
 Stamps for copies of Decree and Judgment ..... 1 8 " ✓  
 Stamp for Vukeelutnama ..... 2 " " ✓  
 Batta for Process and Postage ..... 1 " " ✓  
 Sectioner's Fee ..... " 10 " ✓  
 Vukeel's Fee ..... " 42 " ✓

Rupees.... 5 " 2 ✓  
 6 69 ✓  
 11. 611 ✓

By THE RESPONDENT.

*In the District.*

In the Mamtedar's Court..... 1 42 ✓  
 In the Collector's Court..... " " " ✓

*In this Court.*

Stamp for Vukeelutnama ..... " " " ✓  
 Vukeel's Fee ..... " " " ✓

Rupees.... 1 42 ✓



*Adams*

For Sealer

The 11<sup>th</sup> day of October 1864.

*Adams*  
 For Acting Registrar